

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 315**  
**(IB)- 137(ND)2018**

**IA/2397/2020 IA/2396/2020 IA/2395/2020 IA/2335/2020**

**IN THE MATTER OF:**

**M/s. Power2SME Pvt. Ltd.**

... **Applicant/Petitioner**

**Versus**

**M/s. Uttam Strips Ltd.**

... **Respondent**

**Under Section: 8 & 9 of IBC, 2016**

**Order delivered on 16.10.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ,  
HON'BLE MEMBER (J)**

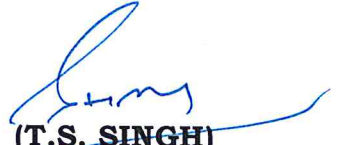
**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENTS:**

**Ms. Meera Murali, Mr. Ankur Mittal, Advs. for the Applicant in IA/2397/2020 IA/2396/2020 IA/2395/2020 IA/2335/2020, Mr. Varun K. Chopra, Mr. Gurtej Advs. for the Applicant in IA/2335/2020.**

**ORDER**

Renotify this case on 18.11.2020.

  
**(T.S. SINGH)**  
**COURT OFFICER**